CP 46/2003 in OA 2225/2001

New Delhi, this the 7th day of March, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Shri V.K.Majotra, Member (A)

Rakesh Kumar Sharma S/o Shri Lala Ram Sharma Ex. Branch Postsmaster Bhalai Via-Surier, Distt-Mathura.

...applicant

(By Advocate Shri D.P.Sharma)

VERSUS

- 1. Shri S.C.Dutta
 Secretary
 Department of Posts
 Ministry of Communication
 Dak-Bhawan, Sansad Marg
 New Delhi.
- Shri Ashutosh Tripathi Postmaster - General Agra Region - Agra.
- 3. Shri P.K.Tripathi
 Director Postal Services
 O/O the P.M.G., Agra Region, Agra.

...Respondents

(By Advocate Shri Rajiv Bansal, learned proxy counsel for Shri N.S.Mehta)

ORDER (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Learned proxy counsel for the respondents submits that the order of the Tribunal dated 9-7-2002 in OA 2225/2001 which is the subject matter in CP 46/2003 has been stayed by the Hon'ble High Court.

- 2. In the above circumstances, Shri D.P.Sharma, learned counsel for the applicant seeks permission to withdraw CP.
- 3. In view of the above, CP 46/2003 is dismissed as withdrawn.

(V.K.Majotra) Member (A)

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

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